

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 27.04.2021 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App.(AT) (CH) (Ins) No. 05/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojyoti Chatterjee Jayasree Saha Rachit Ranjan	Mohammed Farook K. Koteswara Rao S. Vinodh Pandiyan P. M. Hari Prasat- For R1
<b>2.</b>	Comp App. (AT) (CH) (Ins) No. 10/2021	The Central Board of Trustees EPF Represented by Assistant Provident Fund Commissioner, Bangalore Vs The Liquidator (Sri Gorur Narasimhamurthy Venkataraman) M/d. Bunt Solar India Private Limited (Under Liquidation)	V. Venkadasalam	

**Copy to:**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Member (J)**  
**-sd/-**  
**(Chennai Bench)**